

SCHEDULE II - FORM B
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAI BHOLE NATH ENTERPRISES PRIVATE LIMITED

1	Name of Corporate Debtor	Jai Bhole Nath Enterprises Private Limited
2	Date of incorporation of Corporate Debtor	21.03.2006
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies for Punjab & Chandigarh at Chandigarh
4	Corporate Identity Number /Limited Liability Identity Number of Corporate Debtor	U45202PB2006PTC029902
5	Address of the Registered Office and Principal office (if any) of corporate Debtor	1996/13A, Street No. 15, Dashmesh Nagar, Gill Road, Ludhiana Punjab -141003
6	Date of closure of Insolvency Resolution Process	06.01.2020
7	Liquidation commencement date of Corporate Debtor	27.01.2020 (Order dated 27.01.2020 of Hon'ble NCLT , Chandigarh)
8	Name and registration number of the insolvency professional acting as liquidator	Vikas Rai Berry Mobile :98766 20645 Registration No. : : IBBI/IPA-002/IP-N00558/2017-2018/11694
9	Address and e-mail of the liquidator, as registered with Board	206,2 nd Floor, BRM Towers, Loha Market, Miller Ganj ,Ludhiana-141003 Punjab Email : NPL339@REDIFFMAIL.COM
10	Address and e-mail to be used for correspondence with the liquidator*	206,2 nd Floor, BRM Towers, Loha Market, Miller Ganj ,Ludhiana-141003 Punjab Email : Jaibholeliquidation27@rediffmail.com
11	Last date for submission of claims	26.02.2020

*including Submission of Claims

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh has ordered the commencement of liquidation of the Jai Bhole Nath Enterprises Private Limited on 27.01.2020

The stakeholders of Jai Bhole Nath Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 26.02.2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name: Vikas Rai Berry

IBBI/IPA-002/IP-N00558/2017-2018/11694

Liquidator: Jai Bhole Nath Enterprises Private Limited

Date : 29.01.2020

Place: Ludhiana

